

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,
MUMBAI

CP (IB)-1503/I&BC/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.05.2018**

NAME OF THE PARTIES: **Anchor Leasing Pvt. Ltd.**

v/s.

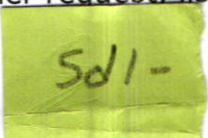
Aakar Infraproject Pvt. Ltd.

Insolvency & Bankruptcy Code, 2016

ORDER

6. CP (IB)-1503/I&BC/MB/2017

For having the Petitioner Counsel stated the settlement is in progress,
at her request, list this matter on 13.7.2018 for reporting Settlement.


RAVIKUMAR DURAISAMY
Member (Technical)


B.S.V. PRAKASH KUMAR
Member (Judicial)